

(b) Starting from Delhi Cantt., the train passes through Jaipur-Chittaurgarh-Udaipur-Jaisalmer-Jodhpur-Bharatpur-Agra and then returns to Delhi Cantt.

(c) No, Sir.

(d) Does not arise.

Rail Bridges in Kota

2908. SHRI DAU DAYAL JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government had taken a decision to construct a bridge for railway employees working in Kota city;

(b) if so, whether it has been constructed;

(c) if not, the reasons therefor and the time by which it will be constructed;

(d) whether any bridge is proposed to be constructed on the road leading to Rangpur and industrial complex; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) to (c). A road underbridge was included in Works Programme 1988-89 but on representation from staff union for construction of an overbridge, it was not taken up for construction. The plans and estimate for the overbridge have not yet been finalised. The work will be taken up for execution, after the sanction of the estimate.

(d) No, Sir.

(e) The Railway has not so far received from the State Government any firm proposal for the facility, duly consenting to share the cost, as per rules.

Shifting of Kota Airport

2909. SHRI DAU DAYAL JOSHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to shift Kota airport of Rajasthan;

(b) if so, the time by which it is likely to be shifted;

(c) the progress made in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

(d) It is not considered necessary to shift the airport.

Sheds on Stations of Shamgarh-Gangapur Section (WR)

2910. SHRI DAU DAYAL JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the railway stations on Shamgarh-Gangapur City section of Western Railway where sheds have not been provided;

(b) whether there is any proposal to construct sheds on these stations; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Kota City.

(b) No, Sir.

(c) Sheds are provided at stations as per norms based on the volume of traffic dealt with. Considering the level of traffic handled at Kota City, provision of shed is not justified for the present.

[English]

Yatri Niwas in Tamil Nadu and Karnataka

2911. SHRI RAMACHANDRA VEER-APPA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of Yatri Niwas set up in Tamil Nadu and Karnataka; and

(b) the names of places where Yatri Niwas are proposed to be constructed in Tamil Nadu during the current year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) Two Yatri Niwas in Tamil Nadu have been commissioned and one in Karnataka is being set up.

(b) At present there is no proposal from the State Government of Tamil Nadu for Central assistance to construct Yatri Niwas in Tamil Nadu during the current year.

[Translation]

Compensation of Swarn Rekha Project Oustees in Bihar

2912. SHRI RAM TAHAL CH- OUDHARY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the work of Swarn Rekha Project in Bihar was started long back;

(b) if so, whether a large number of farmers have not yet been paid compensation for their lands which was acquired for the purpose;

(c) if so, whether there is any proposal to compensate and to provide employment to the dependents of land oustees; and

(d) if so, the details in this regard?

THE MINISTER OF STATE FOR POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Unit No. I of Swarnrekha Hydel Project was commissioned on 14th October, 1977; Unit II was commissioned on 18th October, 1980.

(b) to (d). The Bihar Government authorities have informed that Rs. 11 lakhs have been paid to affected villagers from time to time through the Land Acquisition officer Hazari Bagh and Ranchi as per rules as compensation for 307.20 acres of land. As many as 24 persons in Class III and 84 persons in Class IV have been provided employment from the affected villagers.

Acquisition of Land for Khelari and Rai collieries in Bihar

2913. SHRI RAM TAHAL CH- OUDHARY: Will the Minister of COAL be pleased to state:

(a) the details of area of land acquired for various works in Khelari and Rai collieries of Bihar under the Central Coalfields Limited;

(b) whether there is any proposal to rehabilitate the land oustees; and

(c) if so, the steps proposed to be taken in this regard?